Declaration of Assets and Liabilities

Year 2023-24

I, <u>DINESH MANDAL</u>, son of <u>Late GHURAN MANDAL</u> aged 46 years belonging to <u>Bihar Vidhan Sabha</u> service and presently working as <u>Office Attendant</u> give here in below the details of the assets (Immovable, Movable, Bank Balance, etc.) of myself, my spouse and dependants*:

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Details of movable assets

(Assets in joints name indicating the extent of joint ownership will also have to be given)

(SS)	Sr.No.	Description	Self	SpouseName(s): Smt. SOBHA DEVI	Dependant-1 Name: (SON) MANDEV MANDAL	Dependant-2 Name:	Dependant-3 Etc.Name
^ ^	(i)	Cash	5000/-	5,000/-	-NIL-	-NIL-	-NIL-
gt yy	(ii)	Deposits in Banks, Financial Institutions And non-banking Financial Companies	SBI- 5000/-	-NIL-	-NIL-	-NIL-	-NIL-
08/04/m 08/04/m 0165 3/02/24	(iii)	Bonds, Debentures and Shares in companies	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
3/02/24	(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	-NIL-	-NIL-	-NIŁ-	-NIL-	-NIL-
	(v)	Motor Vehicles (details of make etc.)	-NIL-	-NIL-	,-NIL-	-NIL-	-NIL-
	(vi)	Jwellery (give details of weight and value)	-NIL-	Gold- 12 gm Silver-250 gm	-NIL-	-NIL-	-NIL-
	(vii)	Other assets, such as values of claims/interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint wonership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s): Smt. SOBHA - DEVI	Dependant-1 Name:	Dependant-2 Name:	Dependant-3 Etc.Name
(i)	Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	10 Kattha	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	(i) Non-Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) - location(s) - Survey / door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Houses/Apartments, etc location(s) - Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	· NIL-	-NIL-	-NIL-
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues :- (Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on 30-01-2024
(a)	(i) Loans from Banks	SBI DIGHA LOAN – 12,00,000/-	10,00,000/-

13-121 75M

	(ii)Loans from financial Institutions	-NIL-	-NIL-
-	·		
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	-NIL-	-NIL-
	(b) dues to departments	-NIL-	NII
	dealing with supply of water.	-INIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-
	(d) dues to departments dealing with telephones	-NIL-	-NIL-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-
	(f) Other dues, in any	-NIL-	-NIL-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give a also permanent Account Number (PAN)]	PAN No- ATSPM5287G	-NIL-
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.]	-NIL-	-NIL-
	(iii) Sales Tax [Only in case of property business]	-NIL-	-NIL-
	(iv) Property Tax	-NIL-	-NIL-

C. Personal Details GPF/CPF/PRAN No. :-	110042012976
Gender :- (M/F)	
	M.
Date of Birth :-	(DD/MM/YYYY)
	1 9 1 0 1 9 7 7
Class/Group :- (A/B	/C)
	C
Cadre :-	Office Attendant
	Bihar Vidhan Sabha Sachiwalaya Service
Home District:-	(Full name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.
	MADHUBANI
I hereby declare the	Signature
Date:02-02-2024	Department - Bihar Vidhan Sabha Sachiwalaya, Patna

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